

Particle Board Factory

**2193. Shri Ram Harkh Yadav:
Shri Murlil Manohar:
Shri Viahwa Nath Pandey:**

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether Government propose to set up a Particle Board Factory at Dehradun in collaboration with Polish Government;

(b) if so, the details thereof; and

(c) the terms of collaboration?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri D. R. Chavan):

(a) In pursuance of the programme for resettlement of new migrants in industries, the Rehabilitation Industries Corporation are considering the scope for setting up a Particle Board Factory in the Hardwar-Dehra Dun area. Quotations for non-indigenous items of machinery had been invited from certain rupee payment countries. Following the receipt of quotations, the Corporation are discussing the details of the tenders submitted by the Polish Export Corporation with their representatives who have come to India. No final decision about the source for the import of machinery has been taken.

(b) The Factory will have a capacity of 6500 to 7500 tons and is expected to employ about 375 persons.

(c) No financial or managerial collaboration is contemplated.

Kerosene Oil for Madras

**2194. Shri M. P. Swamy:
Shri Kasinatha Dorai:**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the normal monthly requirement of kerosene oil of Madras State:

(b) the quantity now made available for distribution; and

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(c) the plan for meeting the normal kerosene supply of Madras State?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) About 20,000 Tonnes.

(b) and (c). The monthly quota of Madras State for kerosene for March and April, 1966, has been fixed at 20,200 tonnes and allotted company-wise. The State Government has been advised to fix district-wise quotas in consultation with the Oil Companies.

Posts of Inspectors of Mines

2195. Dr. Saradish Roy: Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) the number of sanctioned posts of Inspectors of Mines;

(b) the number of these posts lying vacant since the 1st April, 1965;

(c) the number of posts filled up so far by the requisite qualified persons; and

(d) in case same posts have not been filled up, how far it has affected the safety measures?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) Forty-three.

(b) and (c). Nineteen posts were vacant on 1-4-65; of these thirteen vacant posts have since been filled up.

(d) Inspection of safety measures in mines has been affected to some extent by the continuing shortage of Inspectors.

कचड़ा मिलों में काम करने वाले
बिस्वायित कर्मचारी

2196. श्री स० सा० द्विवेदी:
श्री भागवत सा आजाद:
श्री सुबोध हुंसदा:
श्री स० बं० राजन्त